

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-225**  
925/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 20(1), New Delh

....APPLICANT

**Vs.**

ROC & Ors. (Prarambh Realtors Pvt Ltd.)

....RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 19.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Easha Kadian, St. Counsel, Income tax Deptt

For the Respondent :

For the Intervener :

**ORDER**

Counsel for the Appellant/Income tax Department is present. The AROC is present. The Counsel for the Appellant/Income tax Department prayed for time to place on record the Assessment Order.

List on 12.5.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit